### GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO. 2897 TO BE ANSWERED ON 6<sup>TH</sup> AUGUST, 2025

#### INCREASING THE ANNUAL INCOME FOR PDS

#### 2897. SHRI AMRA RAM:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): whether the Department proposes to increase the annual income from Rupees one lakh to two lakhs under the Public Distribution System (PDS);
- (b): if so, the time by which it is likely to be done and if not, the reasons therefor;
- (c): whether it is a fact that the rupee has been developed at its lowest level against the Dollar; and
- (d): whether foodgrains are being distributed because of inflation only and if so, the details thereof?

# A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): The Public Distribution System (PDS) is now governed as per the provisions of the National Food Security Act, 2013 (NFSA). Identification of beneficiaries under the act is under two categories- households covered under Antyodaya Anna Yojana (AAY) to the extent specified by the Central Government and the remaining households as priority households to be identified by the State Governments/ Union Territories (UT) Administrations as per criteria evolved by them, within the coverage determined for the State/UT. Thus, the criteria for identification of beneficiaries under Priority Households Category may vary from State to State depending upon Socio-Economic, demographic conditions of the State.

- (c): The relative value of currencies including Rupee and Dollar, is determined by a multitude of macro-economic factors, inter alia, including interest rates, inflation, economic growth, trade balance etc. and is dynamic in nature.
- (d): The act provides for food and nutritional security in human life cycle approach, by ensuring access to adequate quantity of quality food at affordable prices to people to live a life with dignity and for matters connected therewith or incidental thereto.

The act provides for coverage of upto 75% of the rural population and upto 50% of the urban population, which at Census 2011 comes to 81.35 crore persons. At present, free of cost foodgrains are being provided to around 80.56 crore beneficiaries.

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